

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Sri.S.Krishnakumar, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of members of staff - Orders - Issued.

Ref:-1.Transfer Request of Smt.Chithra.P.C, Process Server, Munsiff-Magistrate Court,Payyoli.

2. Transfer Request of Smt.Janeesha.A, Process Server, Spl Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara.

ORDER NO. A1- 22/2022

Kozhikode, Dated :.02.08.2022

Due to administrative exigencies the following Order of transfer and posting of members of staff are issued.

1. Sri.Jijil.K.P (PEN 713809) Process Server , District Court, Kozhikode is transferred and posted as such to Spl Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara Vice SI No 11.
2. Smt.Preetha.K.P (PEN 111923) Process Server , District Court, Kozhikode is transferred and posted as such to Sub Court, Koyilandy Vice SI No .6
3. Smt.Jeeja.G (PEN 506105) Process Server , District Court, Kozhikode is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
4. Sri.Savio Joseph (PEN 751094) Process Server , District Court, Kozhikode is transferred and posted as such to O/o Waqf Tribunal, Kozhikode in the existing vacancy.
5. Sri.Prasanth.K.C (PEN 713878), Process Server, District Court, Kozhikode is transferred and posted as such to Munsiff - Magistrate Court,Thamarassery in the existing vacancy.
6. Smt.Prathyusha.P.P (PEN 659617) Process Server , Sub Court, Koyilandy is transferred and posted as such to District Court, Kozhikode Vice SI No 2.
7. Sri.Prakasan.M.P (PEN 858804) Process Server , District Court, Kozhikode is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
8. Sri.Abinlal.M.K (PEN 851011) Process Server , District Court, Kozhikode is transferred and posted as such to Spl Court (NDPS Act Cases) / Addl District & Sessions Court,Vatakara Vice SI No 9.
9. Sri.Shibu.K (PEN 122734) Process Server , Spl Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara is transferred and posted as such to District Court, Kozhikode Vice SI No 8.
10. Smt.Chithra.P.C (PEN 857860) Process Server , Munsiff - Magistrate Court, Payyoli is transferred and posted as such to District Court, Kozhikode Vice SI No 4.
11. Smt.Janeesha.A (PEN 857979) Process Server , Spl Court (NDPS Act Cases) / Addl District & Sessions Court,Vatakara is transferred and posted as such to District Court, Kozhikode Vice SI No 1.

12. Sri.Jineesh.V.K (PEN 913844) Office Attendant, Addl District&Sessions Court -V, Kozhikode is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
13. Sri.Sanil Raj.A.C (PEN 851011) Office Attendant , Munsiff Court- II, Kozhikode is transferred and posted as such to Addl District & Sessions Court - V, Kozhikode Vice SI No 12.
14. Sri.Jerin Joseph.A.V (PEN 851011) Office Attendant ,O/o Waqf Tribunal, Kozhikode is transferred and posted as such to Munsiff Court- II, Kozhikode Vice SI No 13.

The incumbents are not entitled for joining time.The Presiding officers concerned are directed to relieve the incumbents forthwith.

Sd/-
DISTRICT JUDGE

The Addl District & sessions Judge-V, Kozhikode.

1. The Chairman, Waqf Tribunal , Kozhikode.
2. The Spl Judge (NDPS Act Cases) / Addl District & Sessions Court,Vatakara.
3. The Sub Judge, Koyilandy .
4. The Prl Munsiff-II,Kozhikode.
5. The Munsiff - Magistrate , Payyoli / Thamarassery.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II / III / IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. Sec.B5 , BI (A), District Court, Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar